

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO. 2543
TO BE ANSWERED ON 7TH AUGUST, 2024**

MOBILE TOWERS INSTALLED ON THE ROOFTOPS

†2543 MRS RUCHI VIRA:

Will the Minister of COMMUNICATION be pleased to state:

- (a) whether the Government is aware that many mobile towers have been fixed and installed on the rented rooftops of the houses in Moradabad district of Uttar Pradesh, which are vulnerable to falling due to rain and storm and may spread radiation;
- (b) if so, the number of towers identified as well as the rules under which these have been installed on the rooftops of houses, location-wise; and
- (c) the steps taken by the Government to remove the mobile towers from the rooftops and to take concrete action against the officials responsible for granting approval?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS AND RURAL DEVELOPMENT
(DR. PEMMASANI CHANDRA SEKHAR)**

(a) to (c) No such information about mobile towers installed on rented rooftops of the houses in Moradabad district of Uttar Pradesh, which are vulnerable to falling due to rain and storm, has been reported by the Telecom Service Providers (TSPs). Further, the issues related to structural safety fall in the domain of State/ District administration and Department of Telecommunications (DoT) does not grant the permission for erection of Mobile Towers. No BTS in Moradabad District is reported non-compliant to the EMF radiation norms as prescribed by DoT.
